

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Competition Appeal (AT) No. 101 of 2018**

**IN THE MATTER OF:**

Sir Shadi Lal Enterprises

...Appellant

Versus

Ester India Chemicals Ltd. & Ors.

...Respondents

**Present**

**For Appellant:**

**For Respondents:**

**O R D E R**

**29.01.2020** Let the Fixed Deposit Receipt be renewed for another period of three months from the date of maturity.

[Justice Bansi Lal Bhat]  
Member (Judicial)

[Vijai Pratap Singh]  
Member (Technical)

[Shreesha Merla]  
Member (Technical)